The columns should be filled up neatly in capital letters.

The wording, no change or additon of any other person, section or Government servant.

The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under Rule 12(3) of the

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<table>
<thead>
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<th>(g)</th>
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</table>

**Notes:**
- If a person is not possible to assess the value accurately, the approximated value in relation to present condition may be indicated.

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Date: 28/11/2014

Signature:

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Department/Office: Department/Office

Name of Officer: Name of Officer

Name of District: Name of District

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Statement of Immoveable Property Return for the Year 2013-2014 (as on 31.03.2014)

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15

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Annexure-I